

Construction of new jails

†1152. SHRI P.L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that more prisoners are living in the jails of the country than their capacity, if so, the State-wise details thereof;
- (b) the total number of new jails required to be constructed as per the number of prisoners, the details of amount to be spent for this;
- (c) whether Government is considering to keep under-trial prisoners and convicted prisoners in separate jails, if so, the details thereof; and
- (d) the State-wise amount allocated by Government for the improvement of jails, the details of last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) As per latest published data of National Crime Records Bureau (NCRB), State/UT-wise details of capacity of jails and inmates' population, as on 31.12.2015, are given in Statement-I (*See* below). The latest published data pertains to the year 2015.

(b) 'Prisons' and 'persons detained therein' are 'State' subjects as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is the responsibility of respective State Governments. The State Governments are competent to provide for new jails in their jurisdictions.

(c) As per Model Prison Manual 2016 circulated to all States and UTs, undertrials are to be lodged in separate enclosures away from convicted prisoners.

(d) The Ministry of Home Affairs (MHA) has provided support to States and UTs for implementing the Eprisons programme which aims at digitizing prison records and automation of prison administration services. State/UT wise details of financial assistance provided for implementation of Eprisons programme are given in Statement-II. [Refer to the Statement appended to the Answer to USQ No. 1145]

†Original notice of the question was received in Hindi.

Statement-I

State/UT-wise Capacity of Jails, Inmate Population and Occupancy Rate at the end of 2015

| Sl. No. | State/UT | Available Capacity | | | Inmate Population | | |
|---------|-------------------|--------------------|--------|-------|-------------------|--------|-------|
| | | Male | Female | Total | Male | Female | Total |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 7984 | 899 | 8883 | 7481 | 416 | 7897 |
| 2. | Arunachal Pradesh | 188 | 24 | 212 | 180 | 4 | 184 |
| 3. | Assam | 7706 | 586 | 8292 | 8780 | 317 | 9097 |
| 4. | Bihar | 36449 | 1360 | 37809 | 27527 | 891 | 28418 |
| 5. | Chhattisgarh | 7046 | 506 | 7552 | 16754 | 908 | 17662 |
| 6. | Goa | 1070 | 25 | 1095 | 393 | 30 | 423 |
| 7. | Gujarat | 11359 | 973 | 12332 | 11262 | 516 | 11778 |
| 8. | Haryana | 15242 | 1476 | 16718 | 17546 | 723 | 18269 |
| 9. | Himachal Pradesh | 1649 | 138 | 1787 | 1912 | 67 | 1979 |
| 10. | Jammu and Kashmir | 2800 | 201 | 3001 | 2247 | 91 | 2338 |
| 11. | Jharkhand | 14666 | 742 | 15408 | 16751 | 862 | 17613 |
| 12. | Karnataka | 12850 | 1196 | 14046 | 12934 | 539 | 13473 |
| 13. | Kerala | 5773 | 417 | 6190 | 7106 | 219 | 7325 |
| 14. | Madhya Pradesh | 25857 | 1650 | 27507 | 37136 | 1322 | 38458 |
| 15. | Maharashtra | 24584 | 1719 | 26303 | 28321 | 1336 | 29657 |
| 16. | Manipur | 860 | 110 | 970 | 611 | 40 | 651 |
| 17. | Meghalaya | 485 | 45 | 530 | 935 | 8 | 943 |
| 18. | Mizoram | 1126 | 185 | 1311 | 1151 | 93 | 1244 |
| 19. | Nagaland | 1290 | 160 | 1450 | 481 | 9 | 490 |
| 20. | Odisha | 16371 | 1641 | 18012 | 15323 | 642 | 15965 |
| 21. | Punjab | 18479 | 1588 | 20067 | 22510 | 1135 | 23645 |
| 22. | Rajasthan | 18409 | 1210 | 19619 | 19409 | 677 | 20086 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-------------------|-----------------------------|--------|-------|--------|--------|-------|--------|
| 23. | Sikkim | 206 | 47 | 253 | 238 | 13 | 251 |
| 24. | Tamil Nadu | 19774 | 2427 | 22201 | 13495 | 627 | 14122 |
| 25. | Telangana | 6388 | 677 | 7065 | 5750 | 451 | 6201 |
| 26. | Tripura | 2051 | 122 | 2173 | 997 | 42 | 1039 |
| 27. | Uttar Pradesh | 49434 | 3138 | 52572 | 85214 | 3533 | 88747 |
| 28. | Uttarakhand | 3065 | 123 | 3188 | 4162 | 186 | 4348 |
| 29. | West Bengal | 19493 | 1423 | 20916 | 20017 | 1506 | 21523 |
| TOTAL (STATES) | | 332654 | 24808 | 357462 | 386623 | 17203 | 403826 |
| 30. | Andaman and Nicobar Islands | 1209 | 40 | 1249 | 493 | 6 | 499 |
| 31. | Chandigarh | 1000 | 120 | 1120 | 664 | 24 | 688 |
| 32. | Dadra and Nagar Haveli | 50 | 10 | 60 | 153 | 13 | 166 |
| 33. | Daman and Diu | 120 | 40 | 160 | 43 | 3 | 46 |
| 34. | Delhi | 5850 | 400 | 6250 | 13604 | 579 | 14183 |
| 35. | Lakshadweep | 64 | 0 | 64 | 24 | 0 | 24 |
| 36. | Puducherry | 371 | 45 | 416 | 185 | 6 | 191 |
| TOTAL (UTs) | | 8664 | 655 | 9319 | 15166 | 631 | 15797 |
| TOTAL (ALL-INDIA) | | 341318 | 25463 | 366781 | 401789 | 17834 | 419623 |

Proposals from States under Coastal Security Scheme

1153. SHRI D. KUPENDRA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various States along the coastal regions of the country including Karnataka have requested and sent their proposals of requirement under Coastal Security Scheme being implemented in various phases;

(b) if so, the details thereof;

(c) whether the Union Government has considered and approved these proposals;